

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 10/AM16
HELD ON 11.06.2015
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 10/87-NC-7/2015 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 11.06.2015 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri O.P. Sharma, Jt. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Smt. Chander Kanta Pandey, FTDO

2. The Committee confirmed Minutes of NC Meeting Nos. 9/AM16 held on 04.06.2015.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

Case No.:24/37/87-ALC1/2013	Party Name:SUPRABHA PROTECTIVE PRODUCTS PVT LTD	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Approved
HQ File :01/87/050/00359/AM14/	RLA File :31/83/040/00093/AM14/	Lic.No/Date:3110060151 30.08.2013	

Decision: It was noted that the applicant firm earlier applied for 22 Export Products in their 4.7 application of subject Advance Authorization, however subsequently they informed that they are exporting only 2 export products mentioned at S. No. 7 and 22 of their 4.7 application of subject Advance Authorization. In view of that and the written comments furnished by the D/o C&PC vide their OM No. 46011/111/2013-PC-II dated 11.06.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Transparent Bag of Fabric: WCPPIB Green - 38 x 16 x 61 Inch	1 kg	1. PP Grade : H 030SG Fabric	0.8775 kg
		2. LDPE Grade 1070 LA 17	0.0619 kg
		3. PP Lamination Grade H 350 FG	0.1859 kg
2. HWWCPP65 - 108 Inch x 5000 L. MTRS	1 kg	1. PP Grade : H 030SG Fabric	0.8240 kg
		2. LDPE Grade 1070 LA 17	0.0576 kg
		3. PP Lamination Grade H 350 FG	0.1732 kg

RLA may take consequential action as per Policy / Procedures.


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2	Case No.:1/2/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	Defer Date:02.07.2015
Decision: In response to D/L dated 28.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2015. Comments awaited from D/o C&PC.				

3	Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:02.07.2015
Decision: In response to D/L dated 28.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2015. Comments awaited from D/o C&PC.				

4	Case No.:3/1/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	Defer Date:02.07.2015
Decision: In response to D/L dated 28.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2015. Comments awaited from D/o C&PC.				

5	Case No.:54/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00073/AM15/	RLA File :03/94/040/00950/AM14/	Lic.No/Date:0310772113 27.02.2014	Defer Date:02.07.2015
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

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6	Case No.:55/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00074/AM15/	RLA File :03/94/040/00951/AM14/	Lic.No/Date:0310772114 27.02.2014	Defer Date:11.06.2015
	Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.			

7	Case No.:21/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00040/AM15/	RLA File :03/94/040/01004/AM14/	Lic.No/Date:0310772649 03.03.2014	Defer Date:11.06.2015
	Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.			

8	Case No.:22/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00041/AM15/	RLA File :03/94/040/01005/AM14/	Lic.No/Date:0310772650 03.03.2014	Defer Date:02.07.2015
	Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.			

9	Case No.:18/2/87-ALC1/2014	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00550/AM14/	RLA File :05/24/040/00470/AM14/	Lic.No/Date:0510382328 20.03.2014	Defer Date:11.06.2015
	Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.			

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10	Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	Defer Date:11.06.2015
Decision: In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

11	Case No.:5/3/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00495/AM15/	RLA File :02/24/040/00013/AM15/	Lic.No/Date:0210203243 16.05.2014	Defer Date:09.07.2015
Decision: RLA, Kolkata and firm were requested vide letter dated 12.05.2015 to furnish application expeditiously. However, 4.7 Application still awaited from RLA, Kolkata and firm. Hence, the Committee decided to again call for 4.7 application from RLA, Kolkata and firm.				

12	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	Defer Date:02.07.2015
Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.				

13	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	Defer Date:02.07.2015
Decision: In response to D/L dated 29.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.11.2014. Comments awaited from D/o C&PC.				

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	Case No.:1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
14	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2014. Comments awaited from D/o C&PC.				

15	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	Defer Date:09.07.2015
	Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2014. Comments awaited from D/o C&PC.			

16	Case No.:4/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00226/AM15/	RLA File :02/24/040/00079/AM15/	Lic.No/Date:0210204708 05.08.2014	Defer Date:09.07.2015
	Decision: In response to D/L dated 12.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.			

17	Case No.:6/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00228/AM15/	RLA File :02/24/040/00093/AM15/	Lic.No/Date:0210204763 12.08.2014	Defer Date:09.07.2015
	Decision: In response to D/L dated 12.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.			

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18	Case No.:1/35/87-ALC1/2014	Party Name:SHREE TIRUPATI BALAJEE AGRO TRADING CO.P.LTD.,	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00308/AM15/	RLA File :56/24/040/00024/AM15/	Lic.No/Date:5610004374 14.08.2014	Defer Date:09.07.2015
Decision: In response to D/L dated 19.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.04.2015. Comments awaited from D/o C&PC.				

19	Case No.:20/32/87-ALC1/2014	Party Name:RISHI TECHTEX LTD	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00296/AM15/	RLA File :03/95/040/00471/AM15/	Lic.No/Date:0310788796 05.09.2014	Defer Date:09.07.2015
Decision: In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.01.2015. Comments awaited from D/o C&PC.				

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Case No.:25/32/87-ALC1/2014	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Approved
HQ File :01/87/050/00301/AM15/	RLA File :30/24/040/00031/AM15/	Lic.No/Date:3010103139 05.09.2014	

Decision: As per the written comments furnished by D/o C&PC vide their OM No. 46011/49/2013-PC-II dated 01.06.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide Sheet reinforced flat belt made out of nitrile rubber compound.	1 kg	1. Polyamide Sheets	0.262 kg
		2. Synthetic Rubber Nitrile	0.4220 kg

RLA may take consequential action as per Policy / Procedures.

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21	Case No.:27/42/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

22	Case No.:14/42/87-ALC1/2014	Party Name:ROLEX RECLAIM PVT.LTD.	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00355/AM15/	RLA File :24/24/040/00011/AM15/	Lic.No/Date:2410041590 25.09.2014	Defer Date:02.07.2015
Decision: A D/L No. 7/12/2015-TSW dated 27.01.2015 was issued by DIPP to firm. This was followed by Reminder from DGFT on 30.04.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

23	Case No.:13/42/87-ALC1/2014	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00354/AM15/	RLA File :24/24/040/00015/AM14/	Lic.No/Date:2410041595 30.09.2014	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

24	Case No.:15/42/87-ALC1/2014	Party Name:ROLEX RECLAIM PVT.LTD.	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00356/AM15/	RLA File :24/24/040/00013/AM15/	Lic.No/Date:2410041610 21.10.2014	Defer Date:02.07.2015
Decision: A D/L No. 7/12/2015-TSW dated 27.01.2015 was issued by DIPP to firm. This was followed by Reminder from DGFT on 30.04.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

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25	Case No.: 41/42/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00382/AM15/	RLA File :04/24/040/00184/AM15/	Lic.No/Date:0410159660 31.10.2014	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

26	Case No.: 5/47/87-ALC1/2014	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00429/AM15/	RLA File :03/94/040/00688/AM15/	Lic.No/Date:0310790672 31.10.2014	Defer Date:02.07.2015
Decision: A D/L No. 46011/84/2011-PC.II dated 11.05.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.06.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

27	Case No.: 9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	Defer Date:02.07.2015
Decision: In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments awaited from D/o C&PC.				

28	Case No.: 10/51/87-ALC1/2014	Party Name:AVI ADDITIVES PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00475/AM15/	RLA File :09/24/040/00025/AM15/	Lic.No/Date:0910061304 25.11.2014	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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	Case No.:1/43/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred	
29	HQ File :01/87/050/00393/AM15/	RLA File :04/24/040/00045/AM15/	Lic.No/Date:0410159853 08.12.2014	Defer Date:02.07.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.					

	Case No.:13/51/87-ALC1/2014	Party Name:REX POLYEXTRUSION LIMITED,	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred	
30	HQ File :01/87/050/00478/AM15/	RLA File :31/83/040/00206/AM15/	Lic.No/Date:3110065166 31.12.2014	Defer Date:02.07.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.					

	Case No.:21/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred	
31	HQ File :01/87/050/00445/AM15/	RLA File :08/24/040/00376/AM15/	Lic.No/Date:0810134245 05.01.2015	Defer Date:09.07.2015	
Decision: A D/L No. 46011/20/2009-PC.II dated 11.05.2015 was issued by D/o C&PC to firm. Reminder is to be issued from DGFT.					

	Case No.:22/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred	
32	HQ File :01/87/050/00446/AM15/	RLA File :08/24/040/00379/AM15/	Lic.No/Date:0810134260 06.01.2015	Defer Date:09.07.2015	
Decision: A D/L No. 46011/20/2009-PC.II dated 11.05.2015 was issued by D/o C&PC to firm. Reminder is to be issued from DGFT.					

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33	Case No.:17/51/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00482/AM15/	RLA File :34/24/040/00261/AM15/	Lic.No/Date:3410040874 16.01.2015	Defer Date:09.07.2015
Decision: A D/L No. 46011/88/2008-PC.II dated 10.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

34	Case No.:1/49/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00461/AM15/	RLA File :15/24/040/00019/AM15/	Lic.No/Date:1510022040 23.01.2015	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2015. Comments awaited from D/o C&PC.				

35	Case No.:3/2/87-ALC1/2015	Party Name:NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00488/AM15/	RLA File :08/24/040/00346/AM15/	Lic.No/Date:0810134394 23.01.2015	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

36	Case No.:18/51/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00483/AM15/	RLA File :34/24/040/00265/AM15/	Lic.No/Date:3410040902 27.01.2015	Defer Date:09.07.2015
Decision: A D/L No. 46011/88/2008-PC.II dated 10.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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37	Case No.:14/51/87-ALC1/2014	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00479/AM15/	RLA File :31/83/040/00231/AM15/	Lic.No/Date: 3110065234 28.01.2015	Defer Date: 02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

38	Case No.:15/51/87-ALC1/2014	Party Name: POLYBOND INDIA PVT.LTD.	Meet No/Date: 10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00480/AM15/	RLA File :31/83/040/00235/AM15/	Lic.No/Date: 3110065237 29.01.2015	Defer Date: 02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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Case No.:4/2/87-ALC1/2015	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Approved
HQ File :01/87/050/00489/AM15/	RLA File :08/24/040/00385/AM15/	Lic.No/Date:0810134417 29.01.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/153/2006-PC-II dated 01.06.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheetings (Net Eyelets – 3000000 Sets)	1 kg	1. HDPE Granules	0.5093 kg
		2. LDPE Granules	0.5093 kg
		3. Titanium Dioxide	0.0187 kg
		4. Colour Masterbatch	0.0036 kg
		5. U.V. Stabilizer	0.0036 kg
		6. Aluminium Eyelet	Net + 1%

RLA may take consequential action as per Policy / Procedures.

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40	Case No.:1/51/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00466/AM15/	RLA File :02/24/040/00212/AM15/	Lic.No/Date:0210205507 03.02.2015	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

41	Case No.:19/51/87-ALC1/2014	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00484/AM15/	RLA File :34/24/040/00279/AM15/	Lic.No/Date:3410040924 04.02.2015	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

42	Case No.:5/51/87-ALC1/2014	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00470/AM15/	RLA File :05/23/040/00500/AM15/	Lic.No/Date:0510393096 05.02.2015	Defer Date:09.07.2015
Decision: A D/L No. 46011/80/2008-PC.II dated 11.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

43	Case No.:7/2/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00492/AM15/	RLA File :31/83/040/00237/AM15/	Lic.No/Date:3110065256 05.02.2015	Defer Date:09.07.2015
Decision: A D/L No. 46011/61/2013-PC.II dated 11.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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Dy. Director General
Directorate General of Foreign Trade
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Case No.:8/51/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Approved
HQ File :01/87/050/00473/AM15/	RLA File :08/24/040/00404/AM15/	Lic.No/Date:0810134559 10.02.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 01.06.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C 1032 (Resin content 60 +/-2%)	1 kg	1. Distilled Fatty Acid	0.204 kg
		2. Phthalic Anhydride	0.273 kg
		3. Glycerine	0.185 kg
		4. Toluene	0.21 kg
		5. Xylene	0.21 kg

RLA may take consequential action as per Policy / Procedures.

45	Case No.:4/51/87-ALC1/2014	Party Name:ALOK INDUSTRIES	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00469/AM15/	RLA File :05/23/040/00493/AM15/	Lic.No/Date:0510393161 11.02.2015	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

46	Case No.:2/51/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00467/AM15/	RLA File :04/24/040/00217/AM15/	Lic.No/Date:0410160139 12.02.2015	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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47	Case No.:8/2/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00493/AM15/	RLA File :31/83/040/00240/AM15/	Lic.No/Date:3110065285 16.02.2015	Defer Date:09.07.2015
Decision: A D/L No. 46011/61/2013-PC.II dated 11.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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Case No.:9/51/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87- ALC1/2015 11.06.2015	Status: Approved
HQ File :01/87/050/00474/AM15/	RLA File :08/24/040/00418/AM15/	Lic.No/Date:0810134609 18.02.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 01.06.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C 1032 (Resin content 60 +/-2%)	1 kg	1. Distilled Fatty Acid	0.204 kg
		2. Phthalic Anhydride	0.273 kg
		3. Glycerine	0.185 kg
		4. Toluene	0.21 kg
		5. Xylene	0.21 kg

RLA may take consequential action as per Policy / Procedures.

49	Case No.:16/51/87-ALC1/2014	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00481/AM15/	RLA File :32/24/040/00025/AM15/	Lic.No/Date:3210077449 27.02.2015	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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50	Case No.:9/2/87-ALC1/2015	Party Name:SRI RAMKARTHIC POLYMERS PRIVATE LIMITED,	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00494/AM15/	RLA File :32/24/040/00024/AM15/	Lic.No/Date:3210077470 05.03.2015	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

51	Case No.:2/2/87-ALC1/2015	Party Name:PLAST TECH ENGINEERING	Meet No/Date:10/87-ALC1/2015 11.06.2015	Status: Deferred
	HQ File :01/87/050/00487/AM15/	RLA File :04/24/040/00296/AM15/	Lic.No/Date:0410160274 11.03.2015	Defer Date:02.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

Meeting ended with thanks to Chair and all participants.

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